

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 16-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP(IB)/66(CHE)/2023

NAME OF THE PETITIONER : M/s. Tashi Micro Surfacing System

NAME OF THE RESPONDENT(S) : M/s. GVR-RMN Hubli Lakshmeshwar
Road Project Pvt Ltd

UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

ORDER

Ld. Counsel Mr.Navaneethakrishnan for the Petitioner. Ld. PCS
Mr. Jayanth Viswanathan for the Respondent.

In this case consequent to the last hearing held on 05.02.2024 Written
Submissions has been filed by the Applicant vide Diary No.568 dated
01.04.2024 and the Respondent vide Diary No.1876 dated 15.04.2024.

Arguments Heard.

Order Reserved.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk